## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 244/16	TP 95/17	For hearing	433( e)/ 433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.	

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SL, NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16.	ARUNCHONDRAN.K	Pellions	Ami
	86.606.427		
16.	RISHI ANEJA	Respondent	Mys.
	98805 99908		V

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections not filed. Counsel requested time to file objections and for settlement if any. List it on 29/11/2017.

Member (T)

Member (J)